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## West Bengal Fire Services (Maintenance Of Discipline) Repealing Act, 1978

## 54 of 1978

[18 January 1979]

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### **PREAMBLE**

An Act to repeal the West Bengal Fire Services (Maintenance of Discipline) Act, 1974.

Whereas it is expedient to repeal the West Bengal Fire Services (Maintenance of Discipline) Act, 1974 (West Ben. Act XLIII of 1974);

It is hereby enacted in the Twenty-ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV, of the 25th October, 1978, page 2214; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 14th December, 1978.

### 1. Short title :-

This Act may be called the West Bengal Fire Services (Maintenance of Discipline) Repealing Act, 1978.

## 2. Repeal of West Ben. Act XLIII of 1974 :-

The West Bengal Fire Services (Maintenance of Discipline) Act, 1974 is hereby repealed.